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velopment during 1995-96, 1996-97 and 1997-98;

- (b) the locations of these oil fields;
- (c) whether any of them is located in Orissa;
- (d) if so, the details thereof, alongwith the progress made in the development of these oil fields?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) 13 oil fields were made by ONGC, of which 4 were during 1995, 8 during 1996-97 and 1 during 1997-98. of these 6 are in Gujarat, 3 in Tamil, Nadu, 1 in Andhra Pradesh, 1 in Assam and 2 in the Western Offshore.

No discovered small or medium oil fields were offered far development during these three years.

- (c) No, Sir.
- (d).Does not arise.

Petrol Pump and LPG Dealerships to STs

- 1190. SHRI SHIBU SOREN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the number and percentage of Petrol Pump and LPG dealerships allotted to Scheduled Tribes in the last five years, year-wise and State-wise;
- (6) whether such agencies are being run by the candidates themselves or on Power *pi* Attorney basis; and
 - (c) the details of any survey in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) During the last five years *i.e.* 1993-94 to 1997-98, 178 retails outlets and 92 LPG distributorships have been allotted to Scheduled Tribes category. As per existing policy, 25% dealerships/distributorships are reserved for SC/ST category. The locations

earmarked for ST category are allotted to 'ST category only.

(b) and (c) Recently, not such incident has been reported where the dealership/ distributorship allotted to Scheduled Tribe category is being run on Power of Attorney basis. However, BPCL has reported that an LPG distributorship at Mumbai allotted to ST category was found to be run by another person. The distributorship has already been termi-nated as per the dealership agreement.

To prevent benami operation of dealer-ships allotted to SC/ST persons on ac-count of financial problems, etc., by others, since 1.4.1992, oil companies are developing all infrastructure and facilities of dealerships allotted to SC/ST. at company's own cost and also provide working capital loan at low interest to these allottees, for running the dealership.

Supply of LPG in Darjeeling Hills

- 1191. SHRI DAWA LAMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that people are forced to use fire-wood as fuel in Darjeel-ing hills;
- (b) whether this, in turn is leading to deforestation and land-slides; and
- (c) if so, whether Government will consider supplying LPG at subsidised rates and opening new LPG outlets by relaxing the present guidelines to save Himalayas?

THE MINISTER OF STATE IN THE

MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) There are five LPG distributorships in operation in Hill markets of Darjeeling district, which include two each at Darjeeling and Kalimpong and one at Kurseong. As per existing policy, LPG connections in the hilly areas at the altitude of above 2000 ft. are released across the counter. As on 1.12.98, there is reportedly no waiting list with any of the five distributorships. In